

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.11  
I.A.(Plan) 04/2024 in  
C.P.(IB)No.161/BB/2022**

**IN THE MATTER OF:**

M/s. 10i Commerce Services Pvt. Ltd.

... Petitioner

**Order under Section 10 of IBC, 2016**

**Order delivered on: 15.07.2024**

**CORAM:**

**SH. K. BISWAL  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Shri Spandan Biswal

**ORDER**

Heard the Ld. Counsel appearing for the RP.

List the case on **14.08.2024.**

**-Sd-  
MANOJ KUMAR DUBEY  
MEMBER (TECHNICAL)**

**-Sd-  
K. BISWAL  
MEMBER (JUDICIAL)**

Shruthi